

- fully for OYT category.
- upto 15.4.88 for special category and
- upto 15.10.84 for General category.

Moreover, in the 8th Five Year Plan, further expansions are planned so as to limit the average waiting period to about one year.

#### **Karnataka-Maharashtra border dispute**

268. SHRI BANWARI LAL PUROHIT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the border dispute between Karnataka and Maharashtra has been resolved;

(b) if so, what extent;

(c) whether Union Government propose to implement the Mahajan Commission report fully; and

(d) if so, by when?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) to (d). The recommendations of the Mahajan Commission did not evoke the necessary measure of acceptability and the differences between the two State Governments concerned in the matter have been persisting. The Government of India have been of the view that this dispute can be resolved only with the willing cooperation of the State

Governments and towards this end the Central Government will be glad to extend all possible assistance to them.

#### **Modified Comprehensive Crop Insurance Scheme**

269. SHRISHANKERSINH VAGHELA: Will the Minister of AGRICULTURE be pleased to state:

(a) the impact of the modifications made in the Comprehensive Crop Insurance Scheme (i) from Kharif 1980 and (ii) from Rabi 1988-89, so far, on small, marginal and other farmers, State-wise; and

(b) the reaction of farmers to these modifications?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b). The Comprehensive Crop Insurance Scheme (CCIS) was implemented with effect from 1.4.85. The modifications made in the Comprehensive Crop Insurance Scheme (CCIS) from Kharif 1988 are:-

- i) that the sum insured would be limited to Rs. 10,000/- per farmer irrespective of the quantum of loan taken by the farmer.
- ii) the total sum insured would be limited to 100% of the crop loan. Besides, from Rabi 1988-89 in addition to these changes, indemnity for various crops was altered as per the following:-

<i>Category</i>	<i>Variability in yield</i>	<i>Indemnity</i>
Low	Upto 15%	90%
Medium	16% to 30%	80%
High	Above 30%	60%

A statement containing the statewise details of number of farmers covered including small & marginal farmers, area covered (in hectare) and total sum insured in various states during Kharif 88 and Rabi 88-89 season is given below. The CCIS has since its inception been beneficial to the farmers. It has provided financial support to the farmers in the event of a crop failure due to

occurrence of natural calamities, thereby restoring their credit worthiness for getting loans for insured crops for the subsequent seasons. The number of small and marginal & other farmers, the area covered and sum insured during Rabi 1987-88, Kharif 1988 & Rabi 1988-89 may be seen in the following table:-

	<i>Small &amp; Marginal Farmers</i>			<i>Other Farmers</i>		
	<i>Rabi</i>	<i>Kharif</i>	<i>Rabi</i>	<i>Rabi</i>	<i>Kharif</i>	<i>Rabi</i>
	<i>1987-88</i>	<i>1988</i>	<i>1988-89</i>	<i>1987-88</i>	<i>1988</i>	<i>1988-89</i>
	<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>	<i>6</i>
1. Total No. farmers covered	1716000	1724000	714000	411744	939946	159250
2. Total area covered (hectare)	1741000	1705000	755000	1495468	3530483	257768
3. Sum insured (Rs. in lakh)	34105.84	22054.27	13272.12	13438.09	32734.37	3137.72

## STATEMENT

Sl.No.	Name of State/U.Ts.	Kharif, 1986			Rabi 1988-89		
		No. of farmers covered	Area covered (in hac.)	Total sum insure (Rs. in lac)	No. of farmers covered	Area covered (in hac.)	Total sum insured (Rs. in lac.)
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	346928	566512	9800.74	55236	105600	1759.39
2.	Assam	8544	5942	142.94	9915	5611	133.96
3.	Bihar	116220	121364	2461.39	387273	489778	8797.57
4.	Goa	581	199	5.26	225	186	1.36
5.	Gujarat	405735	1495443	15286.12	—	—	—
6.	Humachal Pradesh	4191	5144	39.88	—	—	—
7.	J & K	—	—	—	—	—	—
8.	Karnataka	—	—	—	—	—	—
9.	Kerala	20888	32299	552.65	16626	23603	469.30
10.	Manipur	—	—	—	—	—	—

SI.No. Name of State/U. Ts.

Kharif, 1986

Rabi 1988-89

	1	2	3	4	5	6	7	8
			No. of farmers covered	Area covered (in hac.)	Total sum insure (Rs. in lac)	No. of farmers covered	Area covered (in hac.)	Total sum insured (Rs. in lac.)
11.	Meghalaya		2679	5827	38.13	—	—	—
12.	Madhya Pradesh		262988	748574	3418.30	—	—	—
13.	Maharashtra		1251712	1557210	16615.46	219660	225809	1495.35
14.	Orissa		186845	457921	2788.83	—	—	—
15.	Rajasthan		—	—	—	—	—	—
16.	Tripura		4092	2462	24.53	298	525	6.62
17.	Tami Nadu		—	—	—	43219	79483	1362.91
18.	Uttar Pradesh		—	—	—	—	—	—
19.	West Bengal		352543	236586	3714.41	140798	81973	2382.88
20.	A & N Islands		—	—	—	—	—	—
21.	Delhi		—	—	—	—	—	—
22.	Pondicherry		—	—	—	—	—	—
	Total		2963946	5235483	54788.64	873250	1012768	16409.84

Note: (—) denotes States not participated